NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 106/12	TP 42/16	For hearing	397/398	Mrs. Kaushy Lal & 3 Others Vs Regal Machine Tools P. Ltd., & 7 Others.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

D Shueyas:A 9036118414 For VGB Ausociates

Rupondento 1,2,348

Showas

Counsel for petitioner is present. Counsel for R-1,2,3 and 5 is present. He has filed a memo stating that the name of R-1 company was struck off by the ROC, Karnataka and that the respondents are taking steps for restoration of the name of R-1 company and requested adjournment.

List it on 27.02.2018.

MEMBER (T)

MEMBER (J)